

**Contempt Case (C)**

**Token Number- 2683/2020**

**S.J.**

**Chandra Shekhar Singh**

**Petitioner**

**Versus**

**The State of Jharkhand & Others**

**Respondents**

C.F.S.

Petition:- N/A

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Addressed portion may be corrected.
2. Copy may be served to the respondent No. 4.
3. Paragraph No. has not been filled up in para-3 of the affidavit.
4. Date has not been mentioned in para-5 of the affidavit.
5. Oath serial number has not been given by the Ld. Oath Commissioner in the affidavit.
6. Alleged date of contempt has not been mentioned in para-3 of the petition.

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